2 1 3

(v) Integrated Brackish Water Fish Farm at Sartha

Rs. 0 70 lakh was released to State Govt, towards final payment of the Central share of expenditure (Phase-I). The project at Sartha (Phase-TT) was approved at an estimated cost of Rs. 5 12 lakhs. A sum of Rs. 1 lakh was released to the State Govt, for commencement of work.

Rs. 63,750 released.

(vi) Setting up of Brackish Water Fish Farmers'

Rs. 1 09 lakh was released.

Nil.

- Development Agency.
- (d) Government have taken a number of steps to promote deep sea iishing, important among them are:-
 - (i) Augmentation of deep sea fishing fleet through judicious mix of indigenous, imported and chartered fishing vessels.
 - (ii) Provision of 33% subsidy on the cost of indigenously constructed deep sea fishing vessels.
 - (iii) Provision of loan facility on Eoft terms by Shipping Credit & Investment Company of India Limited.
 - (iv) Systematic and intensive survey of fishery resources in-Indian Exclusive Economic Zone.
 - (v) Assistance for construction of fishing harbours at major and minor ports.
 - (vi) Training of deep sea fishing operatives for manning the vessels; and
 - (vii) Regulation of fishing by fo'reijrn vessels in the Exclusive Economic Zone and by Indian owned vessels in the Territorial waters.

Cold storage for marine fish In Tamil Nadu

3077. SHRI K. V. THANGKABALU: Will Minister of FOOD **PROCESS** INDUSTRIES be pleased to rtate:

- (a) whether it is a fact that large quantity of fish caught in Tamil Nadu does not reach the hinterland due to lack of sufficient cold storage;
- (b) the reasons for ignoring this vast potential of food supply, and
- (c) measures Government propose to initiate to build large cold storage for marine fish in Tamil Nadu to assist the fishermen?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) No such report has been received.

- (b) Question does not arise.
- (c) Government have been encouraging establishment of ice plants and cold storages in the fishing harbours by Fishermen cooperatives and private enterprises.

Relaxation in Nazul Rules

SHRI **SATYA PRAKASH** MALAVIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether Delhi Development Authority vide its resolution No. 83 dated the 10th August, 1987 resolved that Government of India, Ministry of Urban Development be requested for relaxation of Nazul Rules by